



The Gauhati High Court At Guwahati

[HIGH COURT OF ASSAM: NAGALAND: MIZORAM & ARUNACHAL PRADESH]

NOTICE

It is for information to all concerned that on 06-02-2024

(Tuesday):-

- a) The matters listed before the Division Bench-I comprising of Hon'ble the Chief Justice (Acting) and Hon'ble Mr. Justice Kardak Ete will be taken up by the Division Bench comprising of Hon'ble the Chief Justice and Hon'ble Mr. Justice Suman Shyam (except item no. 6-7 and 14).
- b) The Single Bench of Hon'ble Mr. Justice L. Jamir will sit at 10:15 A.M. and will take up the matters listed before the Single Bench of Hon'ble Mr. Justice Suman Shyam (except item no. 10 and 11-12).
- c) Item no. 10 and 11-12 listed before the Single Bench of Hon'ble Mr. Justice Suman Shyam will be taken up by His Lordship after rising of the Division Bench –I, if time permits.
- d) The Single Bench of Hon'ble Mr. Justice Kardak Ete will sit at 10:15 A.M.

BY ORDER

Dated, Guwahati, the 5th February, 2024.